

**Title:** Demanded a CBI probe to arrest Veerappan regarding the abduction of film actor Dr. Rajkumar.

SHRI P.H. PANDIYAN (TIRUNELVELI): Mr. Deputy-Speaker, Sir, I request the Government to institute a CBI inquiry into the abduction of Dr. Rajkumar.

Sir, when AIADMK was in power in Tamil Nadu, during 1991 to 1996, a Special Task Force of Tamil Nadu Police headed by the DGP was deployed to nab the sandalwood smuggler and murderer, Shri Veerappan. By the operation of this Task Force, his huge gang of 150 persons was reduced to a small group of only five persons. Now, due to the withdrawal of the police force and the Task Force from the hill area where Shri Veerappan is hiding, he was able to operate and he abducted the Kannada film actor Dr. Rajkumar.

Sir, the criminal was interviewed by the Press people. ...*(Interruptions)*

SHRI S.S. PALANIMANICKAM (THANJAVUR): Mr. Deputy-Speaker, Sir, this is a very sensitive issue and it should be handled very carefully, because it is affecting the Tamil people who are living in Bangalore. ...*(Interruptions)*

SHRI P.H. PANDIYAN : Sir, he had been interviewed by a Tamil Weekly. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Pandiyan, it is a very sensitive issue. Please do not open a Pandora's box. Kindly restrain your submission.

...*(Interruptions)*

SHRI P.H. PANDIYAN : Sir, I know that it is a sensitive issue. I am only giving a clue to the Government to nab that murderer. ...*(Interruptions)*

SHRI C. KUPPUSAMI (MADRAS NORTH): Mr. Deputy-Speaker, Sir, by way of giving clue, he is creating trouble. ...*(Interruptions)*

SHRI P.H. PANDIYAN : Sir, I am giving a clue to the Central and State Governments. The Press people know the whereabouts of this murderer, because Sun T.V. had interviewed him. They know his hide out. So, an investigation by the CBI would reveal the details. The State Government has withdrawn the police force from the hill area where he is hiding. Why should the Central Government be a silent spectator? ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Pandiyan, I am going to call the next speaker. You should conclude now.

SHRI P.H. PANDIYAN : Sir, I will complete it in a minute.

MR. DEPUTY-SPEAKER: We are coming to the end of the Zero Hour. Please conclude quickly.

SHRI P.H. PANDIYAN : Sir, the CBI can conduct an investigation with the Press people and the T.V. crew which interviewed him and with their help they can nab this murderer. Every criminal will leave a trace. ...*(Interruptions)* He has left a number of traces. Why should a CBI inquiry not be instituted into the abduction of the matinee idol, Dr. Rajkumar? ...*(Interruptions)*

Sir, yesterday there was an attack on the Tamil Press in Bangalore. The offices of *Daily Thanthi*, *Dinamani*, *Dina Chudar* and *Malai Chudar* were attacked. The Government should protect them. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Pandiyan, this is a very sensitive issue. You should restrain yourself.

...*(Interruptions)*

SHRI C.P. RADHAKRISHNAN (COIMBATORE): Mr. Deputy-Speaker, Sir, kindly give me two minutes to make my submission. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: I will give you. Please take your seat now.

SHRI PRAMOD MAHAJAN: Mr. Deputy-Speaker, Sir, I would like to make a request to the hon. Members. As has been rightly pointed out, it is a very sensitive issue and at this stage, instead of going into history, logic etc., our first priority should be to get Dr. Rajkumar released. That should be the top priority. So, I request the hon. Members not to indulge in any kind of accusation based on past history, because that will create more problems than solving the issue....*(Interruptions)*

MR. DEPUTY-SPEAKER: I will delete such things from the record which are objectionable.

SHRI P.H. PANDIYAN : Sir, every criminal will leave a trace. He was interviewed by the Press. He was interviewed by Sun T.V. The T.V. crew must be knowing the route to his hide out. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Pandiyan, I have given you a chance to speak despite the fact that your notice was time-barred, because you are a member of the Panel of Chairmen.

SHRI P.H. PANDIYAN : I thank you for that.

MR. DEPUTY-SPEAKER: As the hon. Minister of Parliamentary Affairs has stated just now, I have also mentioned when you started that the matter is highly sensitive. Our first task should be to secure the release of Dr. Rajkumar.

...(*Interruptions*)

SHRI P.H. PANDIYAN : Sir, the Government has a responsibility to protect all the citizens. ...(*Interruptions*) He is a murderer and they should nab him. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: That goes without saying.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: But do not cast any aspersion either on the Government of Karnataka or the Government of Tamil Nadu. It is a highly sensitive issue. So, you should restrain yourself.

...(*Interruptions*)

SHRI C.P. RADHAKRISHNAN : Sir, the Government of Tamil Nadu and our Chief Minister are acting very fast. ...(*Interruptions*) Full protection should be given to the Tamil newspapers in Bangalore. Innocent Tamilians should also be protected by the Government of Karnataka. We request the Central Government to ensure that.